

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 108
(IB)-244(ND)/2017
CA/235/2019 CA/246/2019

IN THE MATTER OF:

Indian Bank

... Applicant/Petitioner

Versus

M/s. Athena Demwe Power Ltd.

... Respondent

Under Section: 7 of IBC Code, 2016

Order delivered on 05.02.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

Sr. Adv Arun Kathpalia, Adv Medha Sachdev, Adv Avinash Mathews,
Adv Diksha Gupta and Adv Kauser Husain, For Applicant Navayuga
Engineering Company Ltd, Mr. Brijesh Kumar Tamber & Deepika
Raghav Adv for COC

ORDER

Part Heard. List the matter on 24.02.2021



**(L.N. GUPTA)
MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)
MEMBER (J)**